

	1	2	3
LPT	Mahad	Under Implementation	97.00
LPT	Chandur	-do-	97.00
VLPT			
	Malwan	-do-	83.00
	Malkapur	-do-	83.00
	Bhokar	-do-	83.00
Legend	LRS - Local Radio Station MP St. - Multi-purpose Studio SQ - Staff Quarters LPT - Low Power Transmitter VLPT - Very Low Power Transmitter		

Tourist Information Office

240. SHRIMATI VASUNDHARA RAJE : Will the Minister of TOURISM be pleased to state :

(a) whether the tourist overseas are getting proper information about the important tourist places of the country, and

(b) if not, the steps taken by the Government for wide publicity about the important tourist places and to attract more foreign tourists?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b) Yes, Sir. Upto date tourist information about important tourist places of the country is disseminated to the potential visitors overseas through Government of India Tourist Offices located in various parts of the world.

The information to the potential visitors is supplied by way of distribution of latest tourist information literature, through direct contacts with tourists as also through print and electronic media.

Joint Parliamentary Committee Report

241. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 2153 on December 8, 1995 regarding action taken on JPC report and state :

(a) whether the report of the Central Bureau of Investigation (CBI) has since been received

(b) if so, the details of the findings thereof

(c) the follow-up action being taken against those who are responsible for various irregularities, and

(d) if not, how much time the CBI is likely to take and the steps taken to get the investigation expedited?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir

(b) and (c) Do not arise

(d) Initially, CBI had targetted to finalise this case by June, 1996. However, it may take some more time to complete the investigation.

TV Transmitters in Kerala

242. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of projects for setting up of TV transmitters in Kerala completed so far and the number of projects pending, location-wise.

(b) the time by which the pending projects are likely to be made operational, and

(c) the details of the new TV transmitters proposed to be set up in the State, location-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) 22 TV transmitters of varying powers are, at present, functioning in the State of Kerala. Besides, installation work on implementation of a Low Power TV Transmitter (LPT) project at Thodupuzha and a Very Low Power TV Transmitter (VLPT) project at Devikolam have also been completed. With a view to further augment TV service in the State, schemes for setting up of 2 LPTs, one each at Adoor and Attapadi and a High Power TV Transmitter (HPT) at Calicut (permanent set-up) are at various stages of implementation.

(b) Whereas the installation works on the LPTs at Adoor and Attapadi are expected to be completed by the end of 1996-97, the High Power (10 KW) TV

Transmitter at Calicut (permanent set-up) is expected to be completed by the end of 1997-98, subject to availability of infrastructural facilities and timely completion of civil works at the site

(c) One HPT at Cannanore, 2 LPTs, one each at Pala (DD-I) and Cannanore (for relay of DD-II service) and 2 VLPTs, one each at Erattupetta and Mundakayam are envisaged to be set up in Kerala subject to approval of these schemes by the competent authority and availability of funds

New Labour Policy

243 SHRI S D N R WADIYAR : Will the Minister of LABOUR be pleased to state

(a) whether the Government propose to implement a new Labour Policy,

(b) if so, the details and salient features thereof, and

(c) the time by which the announcement of the new labour policy likely to be implemented?

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) (a) to (c) The Planning Commission has set up a Working Group on Labour Policy for preparation of the Ninth Five Year Plan under the Chairmanship of Secretary, Ministry of Labour. Following are the terms of reference of the working group

- (1) To review the existing framework of labour policy and labour legislation and to suggest appropriate modifications in the context of emerging needs of the market-oriented economy so as to ensure healthy industrial relations and promote productivity
- (2) To review the programme for labour welfare and social security systems both in the organised and unorganised sectors and recommend appropriate programme with special reference to unorganised workers, women workers, agricultural labour, bonded labour, etc
- (3) To review the programmes for elimination of child labour and suggest measures for accelerating the process
- (4) To suggest appropriate programmes for promoting occupational health and safety
- (5) To recommend and appropriate wage policy

The working group would submit its report on labour policy to the Planning Commission after finalisation

Air Service from West Bengal

244 SHRI HARADHAN ROY : Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Government are considering to introduce air service from different parts of West Bengal operating from Calcutta and Bagdogra to Asansol, Durgapur, Haldia, Maldah, Cooch Behar and Balurghat;

(b) if so, whether the Government are also aware that run-ways are available in these places to operate such services; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) : (a) A private company proposes to start air service linking Calcutta with Bagdogra, Maldah and Cooch Behar. There is no proposal at present to air link Asansol, Durgapur, Haldia and Balurghat.

(b) and (c) Air strips are available at all these places, except Haldia. However, these airstrips have to be made operationally fit for the type of aircraft, before commencement of services

Refuelling Facility

245 SHRI SOUMYA RANJAN : Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the facility of refuelling is available to foreign aircraft at a number of airports in the country,

(b) if so, the total quantum of oil supplied during the last six months and its impact on domestic aircraft,

(c) whether the prices of fuel supplied to the foreign aircraft differ from the price of fuel to domestic aircrafts, and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) : (a) Yes, Sir

(b) The total quantity of ATF supplied to foreign aircraft during the last six months is 555304 KLS approx. As regards domestic aircraft fuel was supplied as per their demand in full

(c) and (d) The price of ATF supplied to foreign aircraft is USD 227.19/KL i.e. Rs 7951.65/KL at a conversion rate of 1 USD = Rs 35

As regards, price of fuel supplied to domestic aircraft, the price ranges from Rs 12069.13/KL to Rs 12895.43/KL (excluding sales tax and other levies) depending upon the airport location